

- (vii) No advertisement or promotion of Tobacco and liquor in the tournament.
- (viii) No claim for customs duty or tax exemption or any other exemption as a sporting event.
- (ix) No foreign participant associated to or connected with the event to visit any restricted or prohibited area in India without prior approval of Government of India.
- (x) Fulfillment of commitments made in respect of sports promotion, including annual contribution of Rs. 10.00 crores (Rupees ten crores) per annum to National Sports Development Fund for the entire duration of the agreement *i.e.*, upto 2015, extendable by another five years.. The contribution for 2010 and 2011 to be made upfront.
- (xi) All other clearances concerning the event, including necessary permission, clearances/approval from FMSCI, FIA and FOA.
- (xii) that no foreigner will be permitted to visit any restricted/prohibited area in India without prior permission of the Government.
- (c) and (d) The information is being collected and will be laid on the Table of the House.

Sportsman guilty of doping

†463. SHRI RASHEED MASOOD: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the number of Indian sportspersons found guilty of doping;
- (b) the steps taken to ensure that such incidents don't occur again;
- (c) the number of Indian sportspersons found guilty of doping from whom their medals have been taken back; and
- (d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) The Anti Doping Rules of National Anti Doping Agency (NADA) became operational from 1st January, 2009. NADA is responsible for sample collection work of the athletes for dope analysis during the national level competitions. Out of 282 positive cases, sanction have been imposed on 162 cases by the Anti Doping Disciplinary Panel since January 2009.

(b) The Government has taken the following steps to curb the menace of doping in sports:-

†Original notice of the question was received in Hindi.

- (i) Increasing the frequency of testing of athletes during in competition and out of competition including Core probables undergoing training at various centres for London Olympics, 2012.
- (ii) Surprise checking of rooms of Athletes, Coaches and Support Personnel at training institutes and surprise collection of samples.
- (iii) Distribution of educational material related to dope related issues amongst Sportspersons, Coaches and Support Personnel.
- (iv) Increase in Seminar/Workshops/Teaching Sessions with Athletes and Coaches.
- (v) Closer surveillance and vigilance on Coaches and Support Personnel through their Employers.

Further, in the aftermath of recent doping incidents, the Government has appointed Justice Mukul Mudgal, retired Chief Justice of the High Court of Punjab and Haryana, as a one member Committee on 07.07.2011 to enquire into all the aspects of the issues relating to prevalence of Doping. The Terms of reference of the inquiry Committee are as under:-

- (i) To determine the facts and circumstances leading to large scale recent incidents of alleged doping in Athletics discipline.
- (ii) To examine reasons for such large scale prevalence of doping and modus operandi involved, including availability of the prohibited substances in and around training campus/competitions.
- (iii) To enquire into the role of agencies involved, if any.
- (iv) To suggest remedial measures to improve the protocols of dope testing and its integrity and promotion so that such lapses, if any, do not happen in future.
- (v) Any other issues.

(c) and (d) Cases of sportspersons, in respect of whom, sanction orders are issued by the Anti Doping Disciplinary Panel, are immediately referred to the Indian Olympic Association and the respective National Sports Federations for withdrawal of medal, if any, won after the date of sample collection.

Panchayat Yuva Kreedha aur Khel Abhiyan Yojana

†464. SHRI ANIL MADHAV DAVE:

SHRI BALAVANT ALIAS BALAPTE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

†Original notice of the question was received in Hindi.